

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A. No. 41/(MAH)/2014  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Diggi Multitrade Ltd

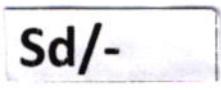
SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and  
441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Anil Kumar Patni	Director	

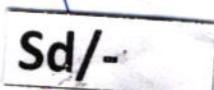
Order

CA No.41/621A/441/NCLT/MB/MAH/2016

For the parties having mentioned without having proper instructions, this  
mentioning is rejected.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)